

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION No. 170/00027/2018

IN

ORIGINAL APPLICATION NO.170/00809/2016

DATED THIS THE 14<sup>TH</sup> DAY OF SEPTEMBER, 2018**HON'BLE DR.K.B.SURESH, MEMBER (J)****HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

Sri D. Venkateshalu

Aged 62 years,  
S/o Doraiswamy, No. 14  
III Main, Postal Colony,  
Sanjaya Nagar,  
Bangalore – 560 094

.....Petitioner

(By Advocate Shri V.V. Balan)

Vs.

Shri Charles Lobo

## Chief Postmaster General

## Karnataka Circle

Palace Road,

Bangalore 560 001

### ....Respondent

(By Shri V.N. Holla, Senior Panel Counsel)

## ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Shri V. N. Holla, learned counsel for the respondents, submits that they have filed Writ Petition No. 40406/2018.

2. Therefore with liberty CP is dismissed. Notices are discharged. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the petitioner in CP No. 170/00027/2018**

Annexure C1 Copy of the order in O.A. No. 809/2016

Annexure C2 Copy of the order in Writ Petition No. 43078/2017

Annexure C3 Copy of the memo dated 22.03.2018

Annexure C4 Copy of the memo dated 27.03.2018

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